NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CP 209 (ND)/ 2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.12.2017

NAME OF THE COMPANY: M/s CBS Estates Pvt. Ltd. Vs. Registrar of Companies

SECTION OF THE COMPANIES ACT: 252 (3)

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

Present:

Mr. C.B. Mishra, Advocate

Mr. Manish Raj, CP for ROC Delhi

Ms. Lakshmi Gurung, Standing Counsel for Income Tax Deptt,

with Ms. Easha Kadian, Advocate

ORDER

Ld. Counsel for the Income Tax prays for some time to file the reply. Report of the ROC is already on record.

To come up 10th January, 2018 for final disposal.

(S. K. Mohapatra)

-S-d-/

Member (T)

(Ina Malhotra) Member (J)

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